

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:327

ANSWERED ON:23.12.2004

PIRACY OF FILMS AND MUSIC

Angadi Shri Suresh Chanabasappa;Tripathy Shri Braja Kishore

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Union Government propose to enact a comprehensive law with stringent penal provisions to act as a specific deterrent against growing menace of piracy;
- (b) if so, the details thereof;
- (c) whether the film piracy has severely affected the film industry and the music industry;
- (d) if so, details thereof including the losses suffered during the last three years;
- (e) whether the Government propose to involve all the key players of these industries, while making necessary provisions; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND CULTURE (SHRI S.JAIPAL REDDY)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to ((f) OF THE LOK SABHA STARRED QUESTION NO. 327 FOR ANSWER ON 23.12.2004.

(a) to (f): The Copyright Act, 1957, which falls under the purview of the Ministry of Human Resource Development contains inter alia the legal provisions regarding copyright in cinematograph films and music. The responsibility for dealing with offences under the Copyright Act rests with the police authorities of the State Governments and Union Territory Administrations. Copyright Enforcement cells have been set up in most States/UT Administrations headed by a senior police officer to deal with such offences. The Copyright Act is amended from time to time to keep it in consonance with International Copyright Law.

According to the Ministry of HRD, a Core Group has been set up with representatives of Copyright Societies, experts, various Ministries/Department/Organizations, industry representatives to consider amendments to the Copyright Act 1957.

According to the Federation of Indian Chamber of Commerce and Industry (FICCI) there is a loss of Rs.400 crores annually on account of piracy.